

[26 July, 2000]

RAJYA SABHA

- (v) *Strengthening of T&D* Remaining part of 400 KV Ring Main around Delhi viz Bawana-Bamnoli-Ballabgarh section and various 200 KV transmission works besides distribution system is under execution by DVB.
- (vi) *Additional supply from Northern Grid*: In addition to its firm share from the various central sector generating stations in the Northern Region, DVB has been provided additional assistance from the Northern Grid as under:—
 - (a) 1/3rd output from the newly commissioned RAPP unit 3 (220 MW) has been temporarily allocated to DVB w.e.f. 10.5.2000.
 - (b) DVB has entered into bilateral agreement with HPSEB for supply of 60 to 180 MW during the period from April to September, 2000.
 - (c) DVB has been allocated 25% (225 MW) from the unallocated quota in the central sector stations in the Northern Region w.e.f. 1.4.2000.

Blasts in Churches in A.P.

*57. DR. Y. LAKSHMI PRASAD:

DR. DASARAI NARAYANA RAO:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons injured in bomb blasts at Churches in Andhra Pradesh recently;
- (b) whether the matter has been enquired into and culprits nabbed; and
- (c) the steps taken to protect Christians throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D. SWAMI): (a) As per available information, three persons sustained minor injuries due to bomb blasts in churches in Andhra Pradesh recently.

(b) Yes Sir. Five member of an organization called the Deendar Anjuman who were involved in the recent bomb blasts in the churches have been arrested so far.

(c) As per provisions of the VII Schedule List-II State List of the Constitution of India, law and order is a State subject. However, the Central Government shares intelligence inputs and sends advisories and alert messages to the States from time to time. Revised guidelines for the promotion of communal harmony have been issued in October, 1997.

A high level meeting was convened on 04.07.2000 to review the situation and the State Government have been urged to provide security to the minorities and their institutions and to deal firmly with the perpetrators of violence against them.

The Home Minister addressed a meeting of the State Chief Secretaries, Home Secretaries and Directors General of Police on 28th June, 2000 where he strongly condemned all such incidents of attack on Christians and their institutions and urged the State Governments to apprehend the culprits quickly so that the guilty, irrespective of who they are, could be brought to book.

Border Fencing in J & K

*58 SHRI ABANI ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Pakistan have been preventing our various agencies to set up fencing along the international border in Jammu and Kashmir;

(b) whether para-military forces and BSF have now decided to set up barbed fencing along the international border in Jammu and Kashmir; and

(c) if so, the details thereof and whether any deadline has been fixed for completion of the work?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) to (c) The work of construction of fencing on Jammu International border was suspended in July, 1995 due to unprovoked and persistent firing from Pakistan. Government have recently decided to adopt multi-modal approach for creating an obstacle system on the International border in Jammu to check infiltration and smuggling of weapons/explosives etc. This project will be executed by BSF. No deadline has been fixed for its completion.

Schemes initiated for rural development

*59. SHRI RAJIV RANJAN SINGH:

SHRI RAJ MOHINDER SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether a number of schemes for rural development have been initiated by Government in the country;

(b) if so, the years when these ongoing schemes were initiated;